

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO-904
TO BE ANSWERED ON FRIDAY - 07/02/2025

LOK ADALATS

904. SHRI DULU MAHATO:
SHRI BRIJMOHAN AGRAWAL:

Will the Minister of Law and Justice be pleased to state:

- (a) the total number of cases received and resolved in National Lok Adalats, State Lok Adalats and Permanent Lok Adalats (Public Utility Services) in Jharkhand and Chhattisgarh during the last three years;
- (b) the total number of cases taken up and successfully resolved by the State Legal Services Authorities in Jharkhand and Chhattisgarh through additional Lok Adalats organized to reduce case pendency;
- (c) the total number of cases received and resolved through e-Lok Adalats in Jharkhand and Chhattisgarh since its inception till date;
- (d) the total number of cases that were addressed and resolved during the National Lok Adalats held in Jharkhand and Chhattisgarh on specific dates in the current year; and
- (e) the manner in which the number of cases received and resolved in Jharkhand and Chhattisgarh compare to other States/UTs in terms of Lok Adalats organized over the past three years?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) to (c): The State/UT-wise (including Jharkhand and Chhattisgarh) and year-wise details of number of Lok Adalats organized, cases received and cases disposed of by National Lok Adalats, State Lok Adalats and Permanent Lok Adalats (Public Utility Services) during the last three years are at Annexure-A, Annexure-B and Annexure-C respectively.

E-Lok Adalats started functioning during covid pandemic which significantly improved access to justice for people who were not able to participate in the Lok Adalats physically. The first E-Lok Adalat was held on 27.06.2020 and since then E-Lok Adalats have been organized in 28 States / UTs. The State/UT-wise (including Jharkhand and Chhattisgarh) details of cases received and cases settled in E-Lok Adalats since June, 2020 are at Annexure-D. The figures of disposal of E-Lok Adalats are shown separately, but are included in National and State Lok Adalat cases.

(d): Every year, National Legal Services Authority (NALSA) issues calendar for organising National Lok Adalats. During the year 2025, National Lok Adalats are scheduled to be held on 8th March, 10th May, 13th September and 13th December. Hence, no National Lok Adalat has been held yet in the current year.

(e): Lok Adalat is one of the alternative dispute redressal mechanisms. It is a forum where disputes/cases pending in the court of law or at pre-litigation stage are settled/compromised amicably. Lok Adalats have been given statutory status under the Legal Services Authorities Act, 1987. There is no court fee payable when a matter is filed in a Lok Adalat. If a matter pending in the court of law is referred to the Lok Adalat and is settled subsequently, the court fee originally paid in the court on the complaints/petition is also refunded to the parties. Lok Adalats have a uniform policy for dealing with cases, no distinction therefore exists between the States. Jharkhand and Chhattisgarh have performed fairly well than many other States in disposing off cases in the Lok Adalats as evident from Annexures enclosed herewith.

Annexure-A

Statement as referred to in reply to Lok Sabha Unstarred Question No. 904 for answering on 07.02.2025 raised by Shri Dulu Mahato and Shri Brijmohan Agrawal, MPs - Lok Adalats.

Statement containing the information of cases received and disposed (both Pre-litigative and Pending cases) in National Lok Adalats during the last three years.							
S.No.	Name of the State/UT Authority	2022		2023		2024	
		Cases received	Cases disposed of	Cases received	Cases disposed of	Cases received	Cases disposed of
1	Andaman & Nicobar Islands	5555	3310	5933	1536	7594	2976
2	Andhra Pradesh	1026449	647956	982779	671612	497317	262449
3	Arunachal Pradesh	7938	1071	6837	990	8028	1771
4	Assam	707744	113989	963744	164445	1079328	179325
5	Bihar	2594655	305483	2868992	357765	3183423	355600
6	Chandigarh	77646	15569	96578	63764	59511	36743
7	Chhattisgarh	1539971	1125318	2105736	1664237	5141101	4634630
8	Dadra & Nagar Haveli	4343	1323	8456	982	8228	724
9	Daman & Diu	1959	215	43579	19650	23371	8234
10	Delhi	617852	535025	817332	671278	852367	665892
11	Goa	24461	3934	23018	3505	26816	4052
12	Gujarat	2731581	1185571	3926438	1863177	4410203	2161033
13	Haryana	1100069	673487	1343620	985650	1834082	1376486
14	Himachal Pradesh	255681	111150	368230	150181	365995	182024
15	Jammu & Kashmir	459202	390496	530332	404665	727975	679992
16	Jharkhand	1386756	1121405	3053483	2822947	5375328	5171277
17	Karnataka	5167842	3444607	17195581	14840452	15925526	14369064
18	Kerala	395978	136101	285372	57726	311233	59020
19	Ladakh	1948	1444	2796	1781	3026	2150
20	Lakshadweep	318	129	107	41	183	42
21	Madhya Pradesh	3125248	419776	3489492	536105	3389490	499888
22	Maharashtra	34223486	4754239	27444014	3543736	58086210	4675264
23	Manipur	1905	1343	636	437	1161	1003
24	Meghalaya	5318	956	4277	680	4506	915
25	Mizoram	13529	4432	10757	4087	6745	1230
26	Nagaland	3229	888	2566	801	2911	1021
27	Odisha	821017	337065	898167	348288	1323513	758705
28	Puducherry	21110	6405	23240	6297	25497	4331

29	Punjab	824437	392256	1140074	760712	1524941	1161869
30	Rajasthan	6685251	4572315	19870336	16586071	15188298	12303117
31	Sikkim	402	232	263	126	246	129
32	Tamil Nadu	840700	447536	704748	355762	769962	338520
33	Telangana	1622035	1611677	5634105	5591849	14750839	14693814
34	Tripura	30126	4814	50635	15724	79365	42910
35	Uttar Pradesh	30114718	18698973	47350615	31644594	48137476	38487330
36	Uttarakhand	100809	67438	116672	85032	98566	86813
37	West Bengal	1078663	788082	1445470	1115532	1739032	1315776
	Grand Total	97619931	41926010	142815010	85342217	184969393	104526119

Annexure – B

Statement as referred to in reply to Lok Sabha Unstarred Question No. 904 for answering on 07.02.2025 raised by Shri Dulu Mahato and Shri Brijmohan Agrawal, MPs - Lok Adalats.

Statement containing the information of cases received and disposed of (both Pre-litigative and Pending cases) in State Lok Adalats and benches constituted during the last three years										
S.No.	Name of the State/UT Authority	2022-23			2023-24			2024-25 (upto November, 2024)		
		No. of Benches constituted	Cases received	Cases Disposed of	No. of Benches constituted	Cases received	Cases Disposed of	No. of Benches constituted	Cases received	Cases Disposed of
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh	4999	16380	6720	80	3511	1825	0	0	0
3	Arunachal Pradesh	1	5	4	0	0	0	0	0	0
4	Assam	0	0	0	0	0	0	0	0	0
5	Bihar	9	576	574	0	0	0	0	0	0
6	Chandigarh	30	6536	538	32	5455	1413	0	0	0
7	Chhattisgarh	124	1487	139	0	0	0	0	0	0
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0	0
10	Delhi	60	15773	11094	198	131178	123151	184	149892	142568
11	Goa	43	5094	1308	13	1109	245	8	1969	329
12	Gujarat	3805	95554	19717	12	11311	244	2137	24572	9108
13	Haryana	43135	420041	230018	92	37733	29196	0	0	0
14	Himachal Pradesh	142	6798	4198	59	2968	2880	38	1457	1447
15	Jammu & Kashmir	225	88719	76683	134	31572	28170	242	32853	29115
16	Jharkhand	1523	15668	10868	1495	39685	33718	877	1087296	796828

17	Karnataka	229	35802	2632	0	0	0	0	0	0
18	Kerala	607	85191	23246	657	108894	26231	428	39532	9515
19	Ladakh	4	294	240	0	0	0	0	0	0
20	Lakshadweep	3	32	3	1	2	1	1	4	2
21	Madhya Pradesh	1242	14064	5367	1472	60425	48996	835	7609	1752
22	Maharashtra	30	2954	341	38	6432	580	4	21	1
23	Manipur	4	91	43	0	0	0	0	0	0
24	Meghalaya	0	0	0	0	0	0	0	0	0
25	Mizoram	41	3855	1202	12	273	94	48	1779	524
26	Nagaland	0	0	0	0	0	0	0	0	0
27	Odisha	6	135624	112422	3	284068	244230	0	0	0
28	Puducherry	47	13781	743	38	10770	492	17	6845	266
29	Punjab	6	20	15	154	6133	2268	0	0	0
30	Rajasthan	1202	35255	1628	1086	40751	1039	723	22919	687
31	Sikkim	150	1513	887	143	1111	784	104	918	515
32	Tamil Nadu	1295	119811	16369	1336	196315	34744	306	54461	3466
33	Telangana	2604	32367	25365	2474	177182	171817	1718	31254	13897
34	Tripura	19	8033	2492	62	39021	25637	35	19798	13080
35	Uttar Pradesh	30	1768325	259125	172	1020023	411941	224	151801	59246
36	Uttarakhand	125	56459	26498	102	37193	17407	59	13536	5675
37	West Bengal	454	17167	10830	0	0	0	0	0	0
	Grand Total	62194	3003269	851309	9865	2253115	1207103	7988	1648516	1088021

15	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
16	Jharkhand	6216	30114	26154	5826	29779	35715	3777	18844	16872
17	Karnataka	904	7338	4588	603	4709	4190	894	3975	5594
18	Kerala	226	369	2564	415	262	1527	246	248	359
19	Ladakh	0	0	0	0	0	0	0	0	0
20	Lakshadweep	0	0	0	0	0	0	0	0	0
21	Madhya Pradesh	1176	514	608	1071	264	409	602	154	207
22	Maharashtra	1017	1370	1208	1023	779	485	656	467	714
23	Manipur	0	0	0	0	0	0	0	0	0
24	Meghalaya	0	0	0	0	0	0	0	0	0
25	Mizoram	0	0	0	0	0	0	0	0	0
26	Nagaland	0	0	0	0	0	0	0	0	0
27	Odisha	753	1358	1612	1041	1344	1891	777	1541	1200
28	Puducherry	0	0	0	0	0	0	0	0	0
29	Punjab	4902	12907	14545	4969	21521	20279	3328	13427	12047
30	Rajasthan	4435	4804	5072	4230	5382	5799	3416	3493	3168
31	Sikkim	0	0	0	0	0	0	0	0	0
32	Tamil Nadu	1121	597	528	1119	439	427	706	312	314
33	Telangana	118	14101	7540	104	12136	12746	47	5867	7086
34	Tripura	70	165	162	97	152	157	77	155	121
35	Uttar Pradesh	3720	2637	1173	4476	2713	2516	2513	1278	1164
36	Uttarakhand	590	832	510	649	411	432	474	405	385
37	West Bengal	0	0	0	0	0	0	0	0	0
	Grand Total	32487	175758	171138	33020	220724	232763	22394	126258	110643

Annexure – D

Statement as referred to in reply to Lok Sabha Unstarred Question No. 904 for answering on 07.02.2025 raised by Shri Dulu Mahato and Shri Brijmohan Agrawal, MPs - Lok Adalats.

Statement containing the information of number of cases disposed (both Pre-litigative and Pending cases) in E-Lok Adalats organised from June, 2020 to November, 2024.			
S. No	Name of the State/UT Authority	Cases received	Cases settled
1	Andhra Pradesh	22733	15714
2	Arunachal Pradesh	208	41
3	Bihar	67205	20547
4	Chandigarh	70	12
5	Chhattisgarh	30623	17624
6	Delhi	113080	96631
7	Goa	170	65
8	Gujarat	2707608	1786223
9	Haryana	13320	8610
10	Himachal Pradesh	272708	11932
11	Jammu & Kashmir	11204	7866
12	Jharkhand	239865	154879
13	Karnataka	350466	210096
14	Kerala	39526	26257
15	Madhya Pradesh	40253	8697
16	Maharashtra	98109644	8498126
17	Manipur	1053	829
18	Meghalaya	158	41
19	Mizoram	2024	330
20	Odisha	48078	5379
21	Punjab	14714	7175
22	Rajasthan	94590	36112
23	Sikkim	1372	319
24	Telangana	13337	11270
25	Tripura	3822	674
26	Uttar Pradesh	463037	303444
27	Uttarakhand	15759	4618
28	West Bengal	27938	10959
	Grand Total	102704565	11244470

Note: The figures of disposal of in E-Lok Adalats are shown separately, but are included in National and State Lok Adalat cases.